

**F. No. J-11015/3/2020-Judicial
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Judicial Section)**

Shastri Bhawan, New Delhi
Dated 7th October, 2020

ORDER

The President is pleased to **extend** the terms of three Advocates as Central Government Counsel for conducting Central Government litigation (except cases of Railways and Taxation) before the High Court of Patna, as shown in Table 'A' below, for a further period of three years with effect from the dates next to date of expiry of their earlier/present terms as mentioned against each under column-V or until further orders, whichever is earlier; the President is also pleased to **engage** Smt. Vandana Kishor, Advocate as Central Government Counsel for conducting Central Government litigation (except cases of Railways & Taxation) before the High Court of Patna, as shown in the Table 'B' below, for a period of three years from the date of this order or until further orders, whichever is earlier:-

Table 'A'

Extension of term

HIGH COURT OF PATNA

CENTRAL GOVERNMENT COUNSEL

Sl. No.	Name of Advocate (S/Shri)	Contact details	Enrollment No.	Term extended w.e.f.
I	II	III	IV	V
1.	Praveen Kumar Sinha	N/10, Professor's Colony, PO-Lohiya Nagar, PS-Patarkar Nagar, Behind College of Commerce, Patna-800020 Mob: 9431002953 Tel. 0612-2352028 Email: praveenkrsinha.advocate@gmail.com	2385/1999	30.08.2020
2.	Naresh Dikshit	Flat No. A-103, Hari Radha Apartment, Sardar Patel Path, North S. K. Puri, Patna-800013 Mob: 9431019575 Email: nareshdixit@rediffmail.com	1378/1987	30.08.2020
3.	Uma Shanker Verma	G/1, Pankaj Apartment, 50, A. N. Path, North S. K. Puri, Patna. Mob: 9955697959, 9835059860	648/1983 with Bar Council of Bihar	15.11.2020



Table 'B'

Fresh empanelment

HIGH COURT OF PATNA

CENTRAL GOVERNMENT COUNSEL

Name Advocate	of	Contact details	Enrl. / AOR No.
Smt. Vandana Kishor		Office: 26, Sardar Patel Path, North Sri Krishna Puri, Patna-800013 Mob: 9006818222 Email: vandanakishor1@gmail.com	AOR No. 03931/2007

2. The engagement and professional fee of the aforesaid advocates will be governed by the terms and conditions contained in this Department's OM No. 26(1)/99-Judl. dated 24.09.1999 read with OM No. & 26(1)/2014/Judl. dated 01.10.2015 & instructions issued subsequently through OMs. The aforesaid OMs are available on the website of this Department i.e. www.legalaffairs.gov.in under the tab 'Judicial Section' and in the link 'Circulars pertaining to litigations'.

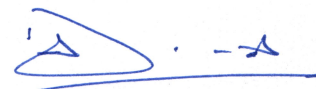
3. Hindi version of this order will follow.



(S. R. Mishra)
Additional Secretary

Copy for information to:-

1. OSD to ML&J/PS to Law Secretary/PS to Legislative Secretary/All Additional Secretaries/PS to all JS&LA in the Main Sectt.
2. Dr. Krishna Nandan Singh, Addl. SGI, Patna High Court, R/o 7, Pataliputra Colony, Patna-800013
3. The Registrar, High Court of Patna, Bihar.
4. Shri Rajesh Kumar Verma, Asstt. SGI, Patna High Court, R/o Sahay Sadan, Rani Ghat, Sumati-Path, Mahendru, Patna-800006.
5. The four Central Government Counsel as above.
6. One copy of this order has been uploaded on website of this Department i.e. www.legalaffairs.gov.in under tab 'Judicial Section' in the link 'List of empanelled counsel' for the information of all concerned.
7. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
8. Guard File/Judicial Section with 5 spare copies.



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